

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 180 of 2023 (SZ)**

**In the matter of:**

Tribunal on its own motion in the matter

Of Chennai Rains Oil Companies in

Michang Cyclone Ground Report

...Applicant

Versus

Chennai Metropolitan Water Supply & Sewage Board,

Chennai and Others

...Respondent(s)

**INDEX**

<b>S. No.</b>	<b>Date</b>	<b>Description</b>	<b>Page No.</b>
1.	20.12.2023	Status Report filed by the Executive Engineer, WRD, Chennai	1 - 5
2.	20.12.2023	Map layout on the Oil Spillage	6 - 7
3.	01.11.2023 & 11.12.2023	Before and After oil spill mixed into the North Buckingham Canal & Oil spill mixed into the Kosasthalaiyar River	8 - 9

(Note: The page numbers are at the top centre of every page)



Through

Dr. D. Shanmuganathan

Standing Counsel of Tamil Nadu,

National Green Tribunal,

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Original Application No. 180 of 2023 (SZ)**

**In the matter of:**

Tribunal on its own motion in the matter

Of Chennai Rains Oil Companies in

Micjam Ground Report

...Applicant

Versus

1. Chennai Metropolitan Water Supply & Sewage Board,  
Rep by its Managing Director,  
No.1, Pumping Station Road,  
Chintadripet,  
Chennai – 600 031
2. National Centre for Sustainable Coastal Management,  
Ministry of Environment, Forest & Climate Change,  
Reep. By its Director,  
Anna University Campus,  
Chennai – 600 025.
3. Indian National Centre for Ocean Information Services (INCOIS),  
Rep by its Director & quot,  
Ocean Valley & quot,  
Pragathi Nagar (BO),  
Nizampet (SO),  
Telagana,  
Hyderabad – 500 090
4. Chennai Petroleum Corporation Limited  
536, Anna Salai,  
Teynampet,  
Chennai – 600 018
5. Greater Chennai Corporation  
Ripon Building,  
Chennai – 600 003
6. The District Collector  
District Collectorate Office,  
No. 62, Rajaji Salai,  
4<sup>th</sup> Floor,  
Chennai – 600 001
7. The Chairman Tamil Nadu Pollution Control Board  
No. 76, Anna Salai, Guindy,  
Chennai – 600 032

...Respondent(s)

BEFORE THE HONBLE NATIONAL GREEN TRIBUNAL  
SOUTH ZONE AT CHENNAI

Original Application No. 180 and 183 of 2023

IN THE MATTER OF

Vs

The District Collector, Chennai District & Others  
Respondents

---

Report filed by the Executive Engineer, WRD, Araniyar Basin Division,  
Chepauk, Chennai-5

---

I, G.R. Radhakrishna, Son of Thiru. Ramalingam Aged about 50 years and officiating as Executive Engineer, PWD, WRD, Araniyar Basin Division, Chepauk, Chennai-05 and having office at Chennai, do hereby solemnly affirm and sincerely state as follows.

1. It is respectfully submitted that Kosasthalaiyar river flows from the Poondi reservoir and from the Poondi reservoir, the river flows in the Thiruvallur District, then enters into the Chennai metropolitan area, and finally confluences the sea at Ennore Creek. There are two check dams across the river at Tamaraipakkam and Vallur. The excess discharge in the river is controlled by the Tamarapakkam Anicut located across the river in the downstream of Poondi reservoir. Vallur Anicut is a small check dam constructed near minjur across the river to control water levels and feed

irrigation channels in the area. The Kosasthalaiyar river flows for a distance of 16 kilometres in the Chennai metropolitan area.

2. It is respectfully submitted that the surplus water discharged from Puzhal reservoir which falls in Kosasthalaiyar sub basin is around 5000 Cusecs and surplus water discharged from Vallur anicut is 64500 Cusecs which cumulative discharge from Poondi reservoir and other local streams also free catchment upstream of Vallur anicut

3. It is respectfully submitted that the combined surplus water discharge from Puzhal and Vallur anicut is around 69500 Cusecs

4. Further, It is respectfully submitted that the discharge of catchment of surrounding areas abutting the Chennai Petroleum Corporation Limited is around 4750 Cusecs.

5. It is respectfully submitted that the total surplus water discharge witnessed during Michaung cyclone on 5th December 2023 is 74250 Cusecs

6. It is respectfully submitted that the anticipated flood discharge or carrying capacity of Kosasthalaiyar river is 125000 Cusecs at confluence of Redhills surplus and Kosasthalaiyar river and 7850 Cusecs in North Buckingham canal which also joint at the Ennore creek, the sums to around 132850 Cusecs.

7. It is respectfully submitted that, out of 132850 Cusecs only 74250 Cusecs surplus water has been discharged through Kosasthalaiyar River and Buckingham canal confluencing with Ennore creek which is only 55 % of the probable maximum peak discharge in the system .

8. It is respectfully submitted that in this regard, it has been clearly observed that during Michaung cyclone there is no riverine flood from the Kosathalaiyar River causing flooding into CPCL premises. But there is an pluvial flood due to local rain in CPCL premises which could not drain due to flow in the Kosathalaiyar river.

9. It is respectfully submitted that the CPCL premises has been only inundated by surface runoff from the surrounding areas, Due to increase of the river flood into this campus of CPCL, the CPCL management should have taken necessary steps and safety measure to loft their operation above the likely maximum flood level of the Kosathalaiyar river.

10. It is respectfully submitted that the oil storage tank or treatment plant established in CPCL premises is at a very lower elevation compared to the observed maximum flood level (+3.50m MSL) at this location.

11. It is respectfully submitted that due to the lower elevation of Treatment Plant or oil storage tank, the CPCL premises has been inundated and oil has been spilled into water bodies

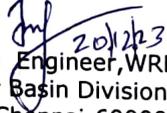
12. It is respectfully submitted that, the details of the water released from the lake as well as canal on 5.12.23 is tabulated below

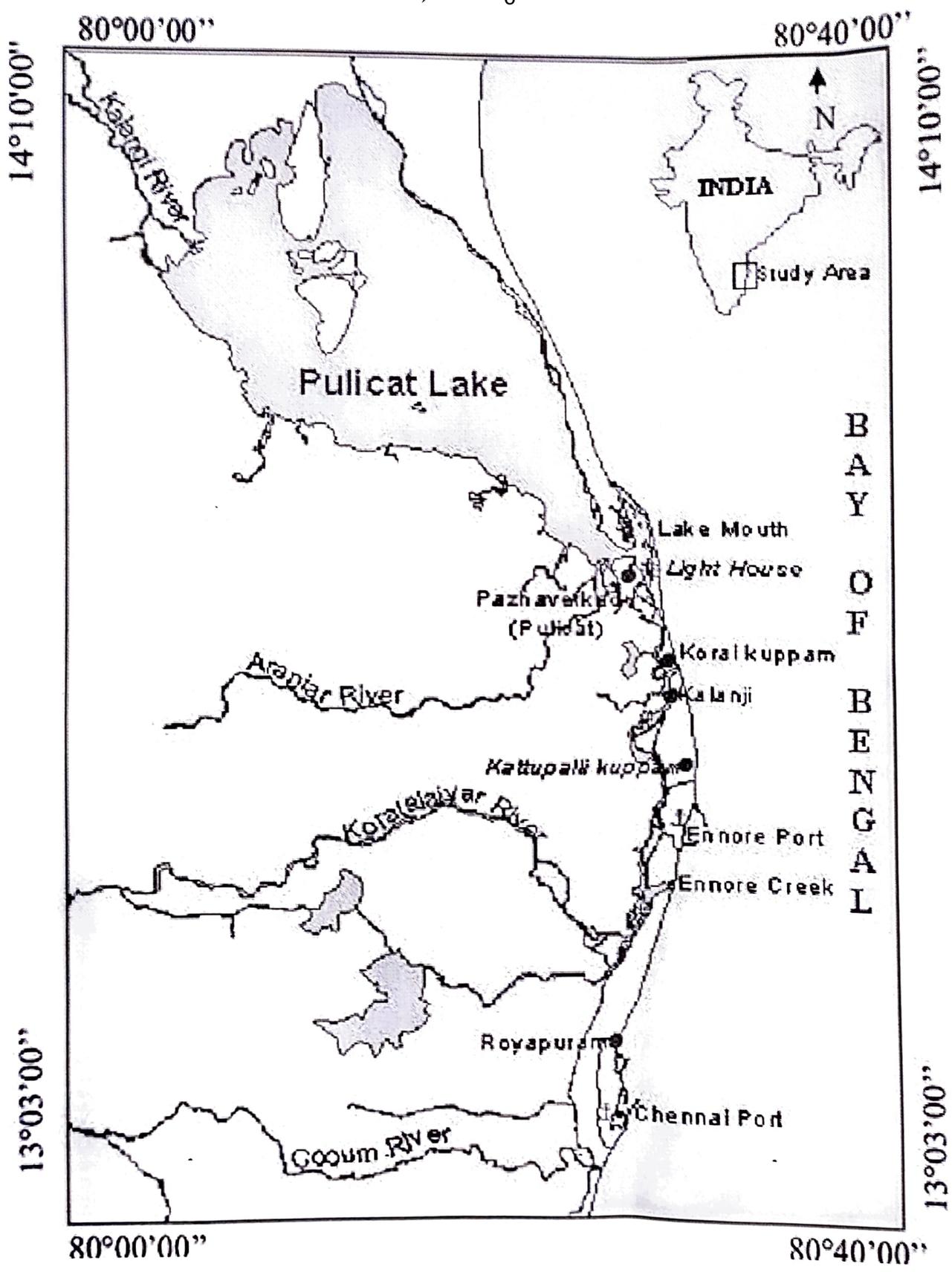
<b>Sl.No</b>	<b>Source of supply</b>	<b>Discharge (Cusecs)</b>
1	Redhills Tank	5000
2	Vallur anicut	64500
3	Surface runoff	4750
	<b>Total</b>	<b>74250 Cusecs</b>

13. It is respectfully submitted that, with the guides of extreme rainfall and point out the river floods, the CPCL premises is referred as a hazardous industries which need to have provided enough safety measures

14. It is respectfully submitted that the photographs and maps depict the oil spill along the water bodies is attached herewith and I am ready to obey the orders of Hon'ble National Green Tribunal.

20<sup>th</sup> Solemnly affirmed and signed before me on this  
December 2023 at Chennai

  
Executive Engineer, WRD,  
Araniyar Basin Division,  
Chepauk, Chennai-600005



# Map Showing the Oil Spillage



Sl.No	Affected Area Name	Area Sq.Km
1	B Canal	0.60
2	Kosasthalaiyar River	5.90
3	Redhills Surplus Course	0.30
4	Others (Residential Colonies)	13.20

■ River  
▲ CPCL  
 Oil Spill at B Canal  
 Oil Spill at Kosasthalaiyar & Redhills S.Course

*Confirmed that the oil Spill map is indicative and not to scale*  
*July 20/12/23 EE/WSP*

*July 20/12/23*  
*EE/WSP*

13°15'36.000" 13°14'24.000" 13°13'12.000" 13°12'0.000" 13°10'48.000" 13°9'36.000" 13°8'24.000"  
 80°15'36.000" 80°16'48.000" 80°18'0.000" 80°19'12.000" 80°20'24.000"  
 - 7

# Before and After Oil spill mixed into the North Buckingham Canal



**Oil Spill mixed into the Kosasthalaiyar River**

